

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1892**  
**ANSWERED ON 04.08.2023**

**SILVER LINE SEMI HIGH SPEED RAILWAY PROJECT**

1892 SHRI A. A. RAHIM :

Will the Minister of RAILWAYS be pleased to state:

- (a) the status of the Silver Line semi high-speed rail project submitted by Government of Kerala;  
and
- (b) the reasons for the delay in the final approval for the project?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) & (b): Silver Line Semi High Speed Rail from Thiruvananthapuram to Kasaragod in Kerala has been identified by Kerala Rail Development Corporation Limited (KRDCL), a Joint Venture company of State Government of Kerala (51%) and Ministry of Railways (49%) for development. In-Principle Approval (IPA) for taking up pre-investment activities has been conveyed by Ministry of Railways. After survey, KRDCL has submitted Detailed Project Report (DPR) of Semi High Speed Rail Project to the Ministry of Railways for approval. Sufficient details for technical feasibility are not available in the DPR. Therefore, KRDCL has been advised to provide detailed technical documents such as alignment plan, particulars of railway land and private land, crossings over existing railway network, duly depicting affected railway asset through Zonal Railway after site verification for detailed examination of the project and to arrive at conclusion about feasibility of project. KRDCL has submitted clarification sought by Railway Board to Southern Railway. Southern Railway has been advised by Railway Board for taking appropriate action to complete the scrutiny and submit Zonal Railway's remarks to KRDCL for further necessary action. The project is not yet sanctioned.

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